

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No. : 09/Misc./2017

Date : 05/06/2017

In partial modification of the High Court Notification No. 7/Misc./2017 dated 23.05.2017 , it is hereby notified that Hon'ble The Chief Justice has been pleased to nominate Hon'ble Mr. Justice S.P. Sharma, as Vacation Judge for 27.06.2017 and 28.06.2017, at Jaipur Bench, Jaipur, in place of Hon'ble Mr. Justice Dinesh Chandra Somani.

BY ORDER


(RAVINDRA KUMAR JOSHI)
REGISTRAR (ADMN.)

No. Gen/XII/04/2017/4965-5001

Date : 5/6/2017

Copy to the following for information & necessary action :-

01. Secretary General, Supreme Court of India, New Delhi.
02. Registrar General, All High Courts.
03. Secretary, Department of Law & Justice, Government of India, New Delhi.
04. Chief Secretary, Government of Rajasthan, Jaipur.
05. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
06. Secretary to the Government, Home Department, Jaipur.
07. Registrar (Admn.), Rajasthan High Court, Jodhpur.
08. Registrar (Admn.), Rajasthan High Court Jaipur Bench, Jaipur with 50 extra copies.
09. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. Registrar (Examination/Writs/Rules/Vigilance/), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
12. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court, Bench, Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, 7, Prithvi Raj Road, New Delhi - 110011.
15. Dy. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
16. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
17. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
19. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
20. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
21. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
22. All District & Sessions Judges.
23. Presiding Officers, All Tribunals.
24. Director, Rajasthan State Judicial Academy, Jodhpur.


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25. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
26. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
27. Director, Public Relations Officer, Rajasthan, Jaipur.
28. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
29. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
30. Secretary, Bar Council of Rajasthan, Jodhpur.
31. President, Rajasthan High Court Advocate's Association, Jodhpur.
32. President, Rajasthan High Court Lawyer's Association, Jodhpur.
33. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
34. Official Liquidator, Rajasthan High Court Bench, Jaipur, 39, Hospital Road, C-Scheme, Jaipur.
35. Registrar, Central Administrative Tribunal, Jodhpur.
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.


REGISTRAR (ADMN)